

SCHEDULE II

Proforma of information to be submitted by the
Issuer for issue of Commercial Paper
To be submitted to The Reserve Bank through the Issuing and Paying Agent (IPA)

To :

The Chief General Manager
Industrial and Export Credit Department
Reserve Bank of India
Central Office,
Mumbai – 400 001.

Through: (*Name of IPA*)

Dear Sir,

Issue of Commercial Paper

In terms of the Guidelines for issuance of commercial paper issued by the Reserve Bank dated October 10, 2000, we have issued Commercial Paper as per details furnished hereunder:

- i) Name of the Issuer :
- ii) Registered Office and Address :
- iii) Business activity :
- iv) Name/s of Stock Exchange/s with whom shares of the issuer are listed (if applicable) :
- v) Tangible net worth as per latest audited balance sheet (copy enclosed) :
- vi) Total Working Capital Limit :
- vii) Outstanding Bank Borrowings :
- viii) (a) Details of Commercial Paper issued (Face Value) :

Date of Issue	Date of Maturity	Amount	Rate
i)			
ii)			

- (b) Amount of CP outstanding (Face Value) :
including the present issue

- ix) Rating(s) obtained from the Credit : i)
Rating Information Services of ii)
India Ltd. (CRISIL) or any other iii)
agency approved by the Reserve
Bank (A copy of the rating
certificate should be enclosed)

- x) Whether standby facility has been
provided in respect of CP issue ?

- xi) If yes
(i) the amount of the : Rs. Crore
standby facility

(ii) provided by
(Name of bank/FI)

For and on behalf of

(Name of the issuer)